

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2010/3092/A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri A.J. Borah,
District & Sessions Judge (i/c),
Nagaon.

Dated Guwahati, the 15th May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No.DJN/4177 dated 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 10.05.2025 till the evening of 12.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2010/3093/A, dated 15.5.2025

Copy to:-

1. The Project Manager, Gauhati High Court.

@
15.05.25

JT. REGISTRAR (VIGILANCE)

Smti